

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.234  
CP/6(AHM)2023

**Proceedings under Section 241-242 of Co.Act, 2013**

**IN THE MATTER OF:**

Satish Kumar Khivraj Rathi  
V/s  
Gujarat Flurochemicals Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 02/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :Mr. Dhiren R. Dave, Adv  
For the Respondent :Mr. Vivek Singh Panwar, Adv.for Mr. Arpit Singhvi,R-2&3  
Mr. Jay Shah, Adv. for R-4

**ORDER**

Ld. Counsel for the applicant seeks time to argue the matter on next date of hearing.

List for further consideration on 18.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**